

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/1002/2021

This the 22nd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dr. Rabia Nazir Wasil, Aged 29 years, D/o Nazir Ahmad Wasil, R/o Baramullah.
.....Applicant

(Advocate:- Mr. Nazir Ahmad Bhat-**Not Present**)

Versus

1. State of J&K through Commissioner/Secretary Government Health and Medical Education Department, Srinagar/Jammu.
2. Director, Health Services, Kashmir, Srinagar.
3. Jammu and Kashmir Board of Professional Entrance Examination through its Under Secretary, Srinagar/Jammu.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Deputy Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last date also i.e., 04.03.2021, nobody had joined video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**